

ITEM NO.30

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SMW (C) No(s). 7/2020

IN RE THE PROPER TREATMENT OF COVID 19 PATIENTS
AND DIGNIFIED HANDLING OF DEAD BODIES
IN THE HOSPITALS ETC.

Petitioner(s)

VERSUS

Respondent(s)

(IA No. 63664/2020 - APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT IA No. 54881/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55938/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 90409/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No.54973/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 55794/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 56067/2020 - APPROPRIATE ORDERS/DIRECTIONS IA No. 68811/2020 - CLARIFICATION/DIRECTION IA No. 54900/2020 - EARLY HEARING APPLICATION IA No. 54885/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55939/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72559/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90410/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 54982/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 72111/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68817/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 90398/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55936/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56420/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68639/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56142/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 55792/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 56124/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 68519/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 118651/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 74588/2020 - EXEMPTION FROM FILING AFFIDAVIT IA No. 92849/2020 - EXEMPTION FROM FILING O.T. IA No. 74671/2020 - EXEMPTION FROM PAYING COURT FEE IA No. 63659/2020 - INTERVENTION APPLICATION IA No. 54880/2020 - INTERVENTION APPLICATION IA No. 55937/2020 - INTERVENTION APPLICATION IA No. 74670/2020 - INTERVENTION APPLICATION IA No. 55790/2020 - INTERVENTION APPLICATION IA No. 57318/2020 - INTERVENTION/IMPLEADMENT IA No. 90394/2020 - INTERVENTION/IMPLEADMENT IA No. 54971/2020 - INTERVENTION/IMPLEADMENT IA No. 55935/2020 - INTERVENTION/IMPLEADMENT IA No.77370/2020 - INTERVENTION/IMPLEADMENT IA No. 68561/2020 - INTERVENTION/IMPLEADMENT IA No. 54897/2020 - INTERVENTION/IMPLEADMENT IA No. 63660/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 54978/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No. 54902/2020 - PERMISSION TO APPEAR AND ARGUE IN PERSON IA No.56419/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 6381-6382/2021 (III)
(FOR ADMISSION and I.R. and IA No.55834/2021-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.55832/2021-EXEMPTION FROM
FILING O.T. and IA No.55837/2021-EXEMPTION FROM FILING AFFIDAVIT)

Date : 30-01-2023 These matters were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) By Courts Motion, AOR

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

For Respondent(s) Ms. Manisha Lavkumar, Sr. Adv.

Mr. Rajat Nair, Adv.
Ms. Swati Ghildiyal, AOR
Ms. Deepanwita Priyanka, Adv.
Ms. Devyani Bhatt, Adv.

Mr. Sachin Patil, AOR
Mr. Awanish Sinha, AOR
Ms. Shilpa Liza George, AOR

Mr. Shailesh Madiyal, AOR
Mr. GM Kawoosa, Adv.
Ms. Palak Mittal, Adv.

Applicant-in-person, AOR

Mr. Shubhranshu Padhi, AOR
Mr. Vishal Banshal, Adv.
Mrs. Rajeshwari Shankar, Adv.
Mr. Niroop Sukrithi, Adv.
Mr. Ovias Moh., Adv.

Ms. Manju Jetley, AOR

Mr. Nishe Rajen Shonker, AOR
Mrs. Anu K Joy, Adv.
Mr. Alim Anvar, Adv.

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Pawanshree Agrawal, AOR

Mr. Sidharth Sethi, AOR

Mr. Avinash Das, Adv.

Mr. Rishabh Yadav, Adv.

Mr. Tushar Mehta, Solicitor General

Ms. Manisha Lavkumar, Sr. Adv.

Mr. Rajat Nair, Adv.

Ms. Swati Ghildiyal, Adv.

Ms. Deepanwita Priyanka, AOR

Mr. P. V. Surendranath, Sr. Adv.

Mr. Biju P Raman, AOR

Mr. Subhash Chandran K R, Adv.

Ms. Kri.shna L. R, Adv.

Mr. Himanshu Tyagi, AOR

Mr. Atul Sharma, AOR

Mr. Nirnimesh Dube, AOR

Mr. Siddhesh Kotwal, Adv.

Ms. Ana Upadhyay, Adv.

Ms. Manya Hasija, Adv.

Mr. Akash Singh, Adv.

Mr. Nihar Dharmadhikari, Adv.

Ms. Sampriiti Baksi, Adv.

Mr. M. Yogesh Kanna, AOR

Ms. K. Enatoli Sema, AOR

Ms. Limayinla Jamir, Adv.

Mr. Amit Kumar Singh, Adv.

Ms. Chubalemla Chang, Adv.

Mr. Prang Newmai, Adv.

Mr. Mahfooz Ahsan Nazki, AOR

Mr. Polanki Gowtham, Adv.

Mr. K V Girish Chowdary, Adv.

Mr. T Vijaya Bhaskar Reddy, Adv.

Mr. Shaik Mohamad Haneef, Adv.

Ms. Niti Richhariya, Adv.

Ms. Rajeswari Mukherjee, Adv.

Ms. Ranjeeta Rohatgi, AOR

Mr. S.. Udaya Kumar Sagar, AOR

Ms. Aswathi M.k., AOR

Ms. Taruna Ardhendumauli Prasad, AOR

Mr. Shuvodeep Roy, AOR

Mr. Deepayan Dutta, Adv.
Mr. Sai Shashank, Adv.
Mr. Kabir Shankar Bose, Adv.

Mr. Azmat Hayat Amanullah, AOR
Mr. T. G. Shahi, Adv.

Mr. Vishnu Shankar Jain, AOR
Ms. Garima Prasad ,adv, Sr. A.A.G.

Dr. Manish Singhvi, Sr. Adv.
Mr. Ashok Basoya, Adv.
Mr. Sandeep Kumar Jha, AOR
Mr. Arpit Prakash, Adv.
Mr. Vikalp Sharma, Adv.

Mr. Kumar Anurag Singh, Adv.
Mr. Anando Mukherjee, AOR
Mr. Shwetank Singh, Adv.

Ms. Pratima Nain Lakra, AOR

Mr. Pukhrambam Ramesh Kumar, AOR
Ms. Anupama Ngangom, Adv.
Mr. Karun Sharma, Adv.

Ms. Aparna Bhat, AOR
Ms. Karishma Maria, Adv.

Mr. Amrish Kumar, AOR

Mr. K.m. Nataraj, A.S.G.
Mr. Gurmeet Singh Makker, AOR
Mr. Kanu Agrawal, Adv.
Mr. Rajat Nair, Adv.
Mr. Saurabh Mishra, Adv.
Mr. Mohd. Akhil, Adv.
Mr. Annirudh Sharma-(ii), Adv.

Dr. Monika Gusain, AOR
Mr. Avi Djhankhar, Adv.

Dr. Joseph Aristotle S., AOR
Mrs. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kr. Mahara, Adv.

M/S. J S Wad And Co, AOR
Mr. Ashish Wad, Adv.
Mrs. Tamale Wad, Adv.
Mrs. Sidharth Mahajan, Adv.
Mr. Ajeyo Sharma, Adv.

Mr. Gaurav Agrawal, AOR

Mr. Pranjal Kishore, Adv.
Mr. Atul Shankar Vinod, Adv.
Mr. Dileep Pillai, Adv.
Mr. M. P. Vinod, AOR

Ms. Astha Sharma, AOR
Mr. Ravinder Singh, Adv.
Mr. Srivastva Mohanty, Adv.
Ms. Raveesha Gupta, Adv.
Ms. Mantika Haryani, Adv.
Mr. Sanjeev Kaushik, Adv.
Mr. Shreyas Awasthi, Adv.
Mr. Himanshu Chakravarty, Adv.
Mr. Devvrat Singh, Adv.
Ms. Muskan, Adv.

Mr. Shibashish Misra, AOR

Mr. Raj Bahadur Yadav, AOR

Applicant-in-person, AOR

Mr. Rohit Anil Rathi, AOR

Mr. Vinod Ghai, Sr. Adv.
Mr. Aman Pal, A.A.G.
Mr. Ajay Pal, AOR
Mr. Mayank Dahiya, Adv.
Ms. Sugandh Rathor, Adv.
Ms. Bhupinder, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Roshan Santhalia, AOR
Mr. D.kumanan, AOR
Mr. Anish Kumar Gupta, AOR

Mr. Narendra Kumar, AOR
Mr. Raghvendra Kumar, Adv.
Mr. Anand Kumar Dubey, Adv.
Mr. Upendra Mishra, Adv.
Mr. Simanta Kumar, Adv.
Ms. Rajlakshmi Singh, Adv.
Mr. Ashish Kumar Sinha, Adv.

Mr. Aravindh S., AOR
Mr. Abbas.b, Adv.

Mr. Chirag M. Shroff, AOR

Mr. Avijit Mani Tripathi, AOR
Mr. T.k. Nayak, Adv.
Mr. Kynpham V. Kharlyngdoh, Adv.

Mr. Parijat Kishore, AOR

Mr. Anand Dilip Landge, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Ms. Kirti Dadheech, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 IA No. 88212 of 2021 in SMW (C) No 7 of 2020 is allowed.
- 2 List the SMW and the SLPs on 22 February 2023.

**(GULSHAN KUMAR ARORA)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**